

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/104(KB)2022
IA(I.B.C)/1167(KB)2023, IA(I.B.C)/1625(KB)2023,
IA(I.B.C)/2079(KB)2023, IA(I.B.C)/1831(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JANUARY, 2024, 10:30 A.M

IN THE MATTER OF	POWER MAX(INDIA)PVT LTD
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Rahul Singh, Adv.] For the Petitioner

Mr. Pranay Agarwal, Adv,] For the Resolution Professional

Ms. Ankita Baid, Adv.]

Ms. Sweta Majumder, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **13th March, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**